

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5144

ANSWERED ON:08.05.2012

CASTE BASED CENSUS

Ghubaya Shri Sher Singh;Natarajan Shri P.R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has conducted caste based census in the country; and
- (b) if so, the details thereof alongwith the total population of Scheduled Castes in the country, as on date including Punjab?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): Madam; In pursuance to Government decision, a Socio-Economic and Caste Census (SECC) is being carried out throughout the country by the Ministry of Rural Development (MoRD) and the Ministry of Housing & Urban Poverty Alleviation (MoHUPA) in rural and urban areas respectively with technical and logistic support of the office of Registrar General and Census Commissioner in Ministry of Home Affairs.

The SECC field work already been completed in the UTs of Dadra and Nagar Haveli, Daman & Diu, Chandigarh, A&N Islands and Puducherry and in the States of Tripura, Haryana, Himachal Pradesh, Nagaland, Chhattisgarh and Sikkim. It is in progress in another 23 States/UTs, barring the State of Uttar Pradesh, where it is scheduled to start in June 2012. The SECC exercise will give socio-economic profile of each caste including Scheduled Caste.

Besides, the data on Scheduled Castes and Scheduled Tribes is collected at the decennial Population Census, being a Constitutional requirement. As per 2001 Census, the total SC population of the country including that of Punjab is 166,635,700. Data in respect of Census 2011 has been released only provisionally which does not include data on Scheduled Castes.